

from its original capacity of 2,55,000 litres per day to 3,00,000 litres in the first stage, and to 4,35,000 litres per day in the 2nd stage.

- (viii) A Balancing Station with a capacity of 50,000 litres per day in the first stage is being set up at Bikaner in Rajasthan.
- (ix) Management Committee and Governing Body of the Delhi Milk Scheme have approved in principle the proposal for setting up of a second Dairy for the Delhi Milk Scheme.
- (x) Action is in hand for strengthening the staff in the Quality Control Laboratory of the Scheme.

Steps are being continuously taken by the Delhi Milk Scheme to reduce its expenditure and effect economies. A Committee under Chairmanship of the Mayor, Municipal Corporation, Delhi has been set up to examine working of the Scheme with a view to effect economy.

Election Broadcasts from All India Radio

*549. SHRI P. C. ADICHAN : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

- (a) whether any agreement has been reached between the Government and the political parties regarding the use of All India Radio for the projection of party points of view on the eve of General Elections or Mid term Elections ;
- (b) if so, the details thereof ;
- (c) if not, the steps so far taken in arriving at an agreed formula in this regard ; and
- (d) whether any suggestions have been made by the different State Governments on the subjects ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) No, Sir.

(b) Does not arise.

(c) Efforts were made by the Chief Election Commissioner before the General Elections in 1957, 1962 and 1967 to enable

political parties to avail of broadcasting facilities on an agreed basis ; but the parties could not agree upon an arrangement for allocation of broadcasting time amongst themselves.

(d) No, Sir.

Liberalisation of Death Relief Benefit

*550 SHRI MUHAMMAD SHERIFF : Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the reply given to Unstarred Question No. 9819 on the 15th May, 1969 and state :

- (a) whether Government have received the proposal from the Central Board of Trustees of Employees' Provident Fund regarding the liberalisation of death relief benefit to the families of deceased members ; and
- (b) if so, the reaction of Government in regard thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) Yes, Sir.

(b) Government have accepted the recommendation of the Central Board of Trustees, Employees' Provident Fund, and necessary sanction enhancing the limit of relief to be given out of the Death Relief Fund, from Rs. 500/- to Rs. 750/- has been issued.

दिल्ली में टेलीफोन व्यवस्था

*551. श्री प्रेम चन्द बर्मा :

श्री कंबर लाल गुप्त :

क्या सूचना तथा प्रसारण और संचार मंत्री यह बताने की प्रार्थना करेंगे कि :

(क) क्या यह सच है कि दिल्ली में टेलीफोन व्यवस्था बहुत असन्तोषजनक है तथा 25 प्रतिशत से अधिक टेलीफोन खराब रहते हैं।

(ख) क्या यह भी सच है कि डाक व तार विभाग के टेलीफोन नम्बर 197, 1968 और 199 पर काम करने वाले कर्मचारी न तो टेलीफोन प्रयोग करने वाले व्यक्तियों के साथ प्रच्छेदी तरह से व्यवहार करते हैं और न ही उनकी शिकायतों पर कोई ध्यान देते हैं ; और